

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 267/2009

Sub: Petition under Section 79 of the Electricity Act, 2003.

Date of hearing : 12.1.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Shri Renuka Sugars Ltd. Belgaum

Respondents : 1. Chief Engineer (Electricity), State Load Despatch
Centre, Karnataka Power Transmission Corporation
Ltd., Bangalore

Parties present : 1. Shri Ashish, Advocate for the petitioner.
2. Shri Anand K. Ganesan, Advocate for the
respondent.

Learned counsel for the petitioner requested for short adjournment to file its rejoinder on the reply of KPTCL. Request was allowed. The prayer was not opposed by learned counsel for KPTCL.

2. The petition shall be re-notified for hearing on 4.2.1010.

Sd/-
(T.Rout)
Joint Chief (Law)